

उपसभापति: सही उत्तर तो लाए हैं न आज।

श्री त्रिलोकी नाथ चतुर्वेदी: अगर सही उत्तर होता तो दूसरे सप्तीमेंट्री पृष्ठे जाते।

श्री मोहम्मद सलीम: यह अनस्टाई क्वेश्चन था।

آل شری محمد سلیم : یہ ان اسٹاڈ کوشن
[ختم]

श्री एस० एस० अहलुवालिया (बिहार): महोदया, स्टार्ड हो या अनस्टार्ड हो, जवाब गलत नहीं आना चाहिए सरकार किसी की भी हो।(व्यवधान)

उपसभापति: मंत्री जी, वह कुछ सवाल उठा रहे हैं। ठीक है, आप कोशिश करें तो जवाब सही आ जाएगा। आप नेकस्ट टाईम कोशिश कीजिएगा।(व्यवधान)

श्री देवेन्द्र प्रसाद यादव: जो अनस्टार्ड क्वेश्चन था उसमें गलती से जवाब चला गया। मैंने करक्ट करके आज प्रस्तुत कर दिया है। यह 15 रोज के अंदर किया है और कोशिश करूंगा कि इस तरह की बात भविष्य में न हो।

12.00 NOON

PAPERS LAID ON THE TABLE

Report and Accounts (1994-95) of the National Instt. for the Hearing Handicapped, Bombay and related papers

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the National Institute for the Hearing Handicapped, Bombay for the year 1994-95, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

(Placed in Library. See No. LT. 230/96)

Notification of the Ministry of Labour

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): Madam, I lay on the Table, under Section 44 of the Emigration Act, 1983 a copy (in English and Hindi) of the Ministry of Labour Notification S.O. No. 526(E), dated the 22nd July, 1996 publishing the Emigration (Third Amendment) Rules, 1996.

(Placed in Library. See No. LT. 511/96)

Report and Accounts (1994-95) of the Bharat Yantra Nigam Ltd., Allahabad and related papers.

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): Madam, I lay on the Table:—

(I) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Ninth Annual Report and Accounts of the Bharat Yantra Nigam Limited, Allahabad for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

(II) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.
(Placed in Library. See No. LT. 441/96)

REPORT OF THE STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

SHRI V. NARAYANASAMY (Pondicherry): Madam, I present a copy (in English and Hindi) of the Thirty-sixth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1996-97) of the Department of Scientific and Industrial Research.